

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 553 of 2020

IN THE MATTER OF:

Mrs. Jayanthi G Ravi

...Appellant

Vs.

Chemizol Additives Pvt. Ltd.

...Respondent

Present: For Appellant: - Mr. Rahul Kripalani and Mr. Haripriya Padmanabhan, Advocates.

For Respondent: - Mr. Dhritiman Bhattacharya, Advocate for R1.

O R D E R
(Through Virtual Mode)

10.08.2020— Shri Dhritiman Bhattacharya, Advocate appears on behalf of the Respondent and seeks time to file reply-affidavit on the ground that he has been supplied appeal paper book only a day before. At his request, time is extended by two weeks to file reply-affidavit. Rejoinder, if any, be filed within one week thereof.

List the matter 'for admission (after notice)' on 11th September, 2020.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V.P. Singh]
Member(Technical)

[Dr. Alok Srivastava]
Member (Technical)

Ar/G